

withdrawn
06.11.09



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FORM No. 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 526 of 2009

Applicant (s) Senzil Kumar Das Respondent (s) Union of India & Ors. / Pky. (Med. & Categrorise/Comp. Appr.)
Advocate for Applicant (s) Mrs. A. Kaurungo Advocate for Respondent (s) S.K. Kar
C. Nayen

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

D.P.O. 02 to 5012
Filed.
~~The application~~
is defective in
for registration.
Sh
9/11/09
DR

Order dated - 06/11/2009.
Cosam:-
Honble Mr. C.R. Mohapatra, Member (A)
Heard Mr. A. Kaurungo, Id. Counsel for
the applicant and Mr. S.K. Orly, Id.
standing counsel appearing for the
Respondents on notice.
After some time of hearing, Id.
counsel for the applicant wants to
withdraw the O.A.
Prayer is granted.
O.A. is accordingly dismissed
as withdrawn.

REGISTER

Shunju
05.11.09
By Registrar
For Admission &
Injunction order
Copy Serial. Ben
9/11/09

Member (A)